

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. Nos. 499 to 503/JP/2019
निर्धारण वर्ष/Assessment Years : 2009-10, 2010-11, 2011-12, 2013-14 & 2014-15

M/s Arpit Marble Pvt. Ltd. C-146, 147, Road No. 9, V.K.I Area, Jaipur	बनाम Vs.	Asstt. Commissioner of Income Tax, Circle-05, Jaipur
ज्वस्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AACCA0145P		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by: Sh. Manish Agarwal (CA)
राजस्व की ओर से / Revenue by : Smt. Runi Pal (Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 12/03/2021
उदघोषणा की तारीख / Date of Pronouncement : 12/03/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

These are five appeals filed by the assessee against the orders passed by the Id. CIT(A)-4, Jaipur dated 05.02.2019, 27.02.2019 & 22.2.2019 for A.Ys. 2009-10, 2010-11, 2011-12, 2013-14 & 2014-15.

2. The Id A/R has stated that the assessee has filed petitions under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition have been accepted and Form 3 has been issued on 17.02.2021 by the Designated Authority and which has been received

by the assessee. It was accordingly requested that the assessee may be allowed to withdraw the present appeals.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeals are dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 12/03/2021.

Sd/-

(संदीप गोसाई)

(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 12/03/2021.

Ganesh Kumar

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s Arpit Marble Pvt. Ltd., Jaipur
2. प्रत्यर्थी / The Respondent- ACIT, Circle-05, Jaipur
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA Nos. 499 to 503/JP/2019 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar